

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1087 of 2019 IN
DFR No. 2131 of 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Chattisgarh State Load Despatch Centre **Appellant(s)**

Vs.

M/s. Sai Lilagar Power Generation Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Pradeep Misra

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

Mr. C.K. Rai
Mr. Sachin Dubey for R-3

ORDER

Objections, if any, on condonation of delay application shall be filed within two weeks.

List the matter on **26.09.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson